

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 24th July, 2024

No. 689 A : On being relieved of her present assignment, the services of Mrs. Sonakshi Verma, Principal Magistrate, Juvenile Justice Board, Muzaffarpur are placed at the disposal of the State Government in the General Administration Department, Patna for her appointment to the post of Registrar, Bihar Land Tribunal, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- P.K.Malik
Registrar General

Memo No. 57969 / Dated, Patna the 24th July, 2024

Copy forwarded to the District & Sessions Judge, Muzaffarpur for information and communication to Mrs. Sonakshi Verma with a direction to make over charge of her office, immediately on receipt of the notification of General Administration Department, Govt. of Bihar, Patna, placing her services at the disposal of Revenue and Land Reforms Department, Government of Bihar, Patna as also the notification of the Revenue and Land Reforms Department, Government of Bihar, Patna, appointing her as Registrar, Bihar Land Tribunal, Patna, and to join her new assignment soon thereafter.

By order of the High Court,

Sd/- P.K.Malik
Registrar General

Memo No. 57970 - 57985 / Dated, Patna the 24th July, 2024

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 11404 dated 22.07.2024 / Principal Secretary, Revenue and Land Reforms Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Under Secretary, Bihar Land Tribunal, 11 off Polo Road, Patna-1 / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Establishment) I/C, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General